NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

C.P.No.483/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 15th November 2017, 10.30 A.M.

Name of the Company Under Section		Balaji Marcom Pvt.LtdVs-Registrar of Companies, WB 252 (3)		

1. SWAPNA CHOUSEY 2. SIDMARTTHA SHARMA

3). N. CHINN ACHAMY Deputy Registrar of Company

ORDER

Ld. Counsel for the petitioner and Mr. N. Chinnachamy, Dy. Registrar of Companies from the O/o Registrar of Companies, West Bengal are present in the Court.

He has made a request that time may be given for filing detail paragraphwise reply. 3 weeks' time is granted for filing reply with a copy in advance to the opposite party.

List on 04/01/2018.

Sd

(Jinan K.R.) Member (J) (Vijai Pratap Singh)

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